

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1020 of 2019

IN THE MATTER OF:

Ankit Goyat

...Appellant

Versus

Sunita Agarwal &Anr.

...Respondents

Present:

For Appellant :

**Ms PriyaDarshini Arora, Mr. Siddharth Sharma and
Ms. CharuTyagi, Advocates**

For Respondent:

**Mr. Chandra Shekhar, Advocate for R-1
Mr. S.K. Sharma, Advocate for R-3**

O R D E R

09.01.2020 Post this appeal 'for Admission (After Notice)' on **27th January,**
2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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